

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2013  
CA No. 137/2011 & 149/2013

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017


NAME OF THE PARTIES: Mrs. Girija K. Kutty  
V/s.

M/s. Accord Shipping Agencies (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Bhank Manik i/b VNA Legal for Petitioner	Counsel	
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2	V. Mannadiah d/s M/s Mannadiah & Co	Advocate for Respondent 1	
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**ORDER**

**CA 137/2011, 149/2013 in TCP 18/CLB/MB/MAH/2013**

1. Learned Representatives of both sides are present. Pleadings are complete. The short compilation as required by the Bench is also placed on record. Put up for final hearing.
2. Adjourned to **13.02.2018 at 2.30 p.m.**

Sd/-

**BHASKARA PANTULA MOHAN**

Member(Judicial)

Date : 14.12.2017

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Sd/-

**M.K. SHRAWAT**

Member (Judicial)